

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)
**FOR THE ATTENTION OF THE CREDITORS OF GRAND REALITY PRIVATE
LIMITED**

RELEVANT PARTICULARS		GRAND REALITY PRIVATE LIMITED
1.	Name of Corporate Debtor	GRAND REALITY PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	11 th December, 2006
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, New Delhi under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	CIN - U45201DL2006PTC242451
5.	Address of the Registered office and principal office (if any) of Corporate Debtor	Registered Office: P-11-12, L.G.F., N.D.S.E, PART-II, NEW DELHI - 110049
6.	Insolvency commencement date in respect of Corporate Debtor	14 th February, 2023 (Copy of order received by IRP on 15 th February, 2023)
7.	Estimated date of closure of Insolvency Resolution Process	13 th August, 2023 (180th day from the date of commencement of Insolvency Resolution Process)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Rakesh Kumar Jindal IBBI/IPA-002/IP-N01148/2021-2022/13963
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	House No. 3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi - 110035 Email: iprakesh.jindal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	70-D, 3rd Floor, Pocket-A, Vikas Puri Extension, New Delhi - 110018 Email: cirp-grpl@efficaxindia.com
11.	Last date for submission of claims	28 th February, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. CA IP Pankaj Govindlal khadloya IBBI/IPA-001/IP-P02485/2021-2022/13810 2. Darshan Mahesh Modi IBBI/IPA-001/IP-P-02756/2022-2023/14229 3. Praful Raghunath Renuse IBBI/IPA-003/N-00410/2022-2023/14111



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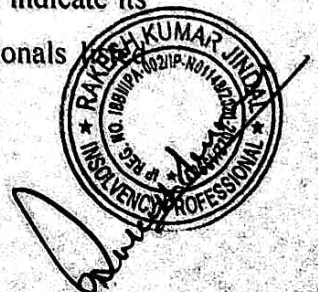
14.	(a) Relevant Forms And (b) Details Of Authorized Representatives Are Available At:	Web link - https://ibbi.gov.in/en/home/downloads Physical Address- 1. CA IP Pankaj Govindlal khadloya Address- 202 Vishnu Sadashiv Apartment 1754 Sadashiv Peth, near Udayan Mangal karyalay Opposite Scout Ground, Pune, Maharashtra-411030. 2. Darshan Mahesh Modi IBBI/IPA-001/IP-P-02756/2022-2023/14229 Address- 4, Alpa Co-operative Housing Society Limited, St. Francis Cross Rod, Near LIC Office, Vile Parle (West), Mumbai- 400056 3. Praful Raghunath Renuse IBBI/IPA-003/N-00410/2022-2023/14111 Address- 707-21 Gulmohar Chs. Ltd., Csr Complex, Off. Link Road, Ganesh Nagar, Kandivali West, Ekta Nagar Old Mhada, Mumbai Suburban, Maharashtra, 400067
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Notice is hereby given that the National Company Law Tribunal Bench -IV, New Delhi has ordered the commencement of Corporate Insolvency Resolution Process of the M/s. Grand Reality Private Limited on 14th February, 2023.

The Creditors of M/s. Grand Reality Private Limited, are hereby called upon to submit their claims with proof on or before 28th February, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized Representative from among the three insolvency professionals listed against entry No.13 to act as Authorized representative of the class in Form CA.



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Submission of false or misleading proofs of claim shall attract penalties.



Rakesh Kumar Jindal
Regn No. IBBI/IPA-002/IP-N01148/2021-2022/13963
Interim Resolution Professional
Grand Reality Private Limited
AFA Valid upto 22nd December, 2023

Date – 17.02.2023
Place- New Delhi